

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 06.05.2022 (FRIDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Contempt Case (AT) No. 30 of 2021 in Comp. App. (AT) (Ins) No. 1020 of 2019	Yogesh Kumar Gupta Vs. Antrikah Infratech Pvt. Ltd. & Ors.	Vinod Chaurasia	Kajal Dewan

### **For Directions - to Settle Date**

<b>2.</b>	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma Gunjan Mittal
<b>3.</b>	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd.	AAkarshan Sahay	Arijit Mazumdar
<b>4.</b>	Comp. App. (AT) (Ins) No. 353 of 2020	Akhilesh Kulshrestha Vs. Saab India Technologies Pvt Ltd.	Vishal Ganda	Vatsala Kumari Shankh Sengupta Sujoy Sur
<b>5.</b>	Comp. App. (AT) (Ins) No. 368 of 2020	Rappid Valves (India) Pvt. Ltd. Vs. Inventys Research Company Pvt Ltd.	Anando Mukherjee	Priyanka Rathi Anushree Kapadia
<b>6.</b>	Comp. App. (AT) (Ins) No. 1090 of 2020	Uco Bank Vs. Xenitis Infotech Ltd.	Partha Sil	Abhijit Banerjee Danish Zuber Khan
<b>7.</b>	Comp. App. (AT) (Ins) No. 606 of 2021	Haryana State Industrial and Infrastructure Development Corporation Ltd. Vs. AAR AAR Technoplast Pvt. Ltd.& Anr.	Parvinder Chauhan	Harshal Kumar Neeraj Kr. Gupta-R1 & R2
<b>8.</b>	Comp. App. (AT) (Ins) No. 833 of 2021	SM Milkose Ltd. & Anr. Vs. M/S Onyx Components and Systems Pvt. Ltd.	Manish Kaushik	Vishal Ganda Anand S. Sengar Yashika Sharma

9.	Comp. App. (AT) (Ins) No. 878 of 2021	Fortune Graphics Ltd. Vs. Vineet Aggarwal & Ors.	S.Q. Kazim	
10.	Comp. App. (AT) No. 37 of 2020	Metro Mining Pvt. Ltd. & Anr. Vs. Registrar of Companies, Mumbai	Anand Dilip Landge	
11.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	Rakesh Dubey-R1, R2 & R3
12.	Comp. App. (AT) No. 234 of 2020	Manoj Majumder Vs. Registrar of Companies, West Bengal & Anr.	Sujoy Chatterjee	Harish Vaidyanathan Shankar S. Bushra Kazim
13.	Comp. App (AT) No. 109 of 2021	Impact Growth Fund Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Malavika Kapila	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

14.	Comp. App (AT) No. 169 of 2020  (PH)	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena- ROC
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**